

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) Security measures have been tightened up to curb hostile activities.

Squatters' Colonies in West Bengal

3757. Shri Dinen Bhattacharya: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that due to the non-availability of the requisite money, the Government of West Bengal could not complete the work of development of squatters and other refugee colonies in West Bengal; and

(b) if so, the steps the Central Government propose to take in the matter?

The Deputy Minister of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) It is not a fact that the Government of India have not provided the requisite money to the Government of West Bengal for the execution of development work in squatters and other refugee colonies in West Bengal. In fact the provision made by the Central Government for this item during the years 1962-1963, 1963-1964 and 1964-1965, was more than the expenditure, actually incurred by the State Government, during these years. The year-wise figures of provision and expenditure are as under:—

Year	Amount provided	Expenditure incurred
	(Rs. in lakhs)	(Rs. in lakhs)
1962-63	40.00	31.58
1963-64	35.00	12.56
1964-65	20.00	15.59

(b) Does not arise.

कारगिल के पोस्टमास्टर का अपहरण

3758. श्री बड़े :

श्री हुकम चन्द कछवाय :

श्री काशी राम गुप्त :

श्री श्रींकार लाल बेरवा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लद्दाख सीमा पर कारगिल के पोस्टमास्टर का पाकिस्तानी एजेंटों द्वारा अपहरण किया गया है; और

(ख) यदि हां, तो इस मामले में क्या कार्यवाही की गई है ?

गृह-कार्य मंत्री (श्री नन्दा) (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Fatal Accidents in Coal Mines

3759. Shri Warrior: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the number of fatal accidents that have taken place in coal mines from June 1965 to June 1966;

(b) the names of such coal mines and causes of accidents; and

(c) the action taken in each case so far?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): (a) 210 fatal accidents took place during the period June 1965 to June 1966.

(b) The accidents relate to about 200 coal mines in the country. The main causes of the accidents are fall of roof or side, defects in haulage, explosives and machinery, irruption of water, electrical faults, accumulation of gas, etc.

(c) Under Section 23(2) of the Mines Act, an enquiry is required

to be made into all accidents causing loss of life. Major serious accidents not involving loss of life are also enquired into. In respect of dangerous occurrences, enquiries are made in respect of those which appear to require an enquiry, taking into account their impact on the safety of the mine. Responsibility is fixed in all cases where an enquiry is made and further action like prosecution, suspension of competency certificates of mine officials etc. is taken, based on the result of the enquiry. Safety Regulations are revised in the light of the findings.

Central, Hospital at Kalla near Asansol

**3760. Shri Warrior:
Shri Daji:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that cracks have developed in the roof of the six year old Central Hospital of the Coal Mines Labour Welfare Organisation at Kalla, near Asansol endangering the whole building; and

(b) if so, the steps taken in the matter?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):

(a) No; the building is now 12 years old and not six.

(b) Does not arise.

T.B. Ward in Coal Mines Central Hospital at Kalla, Asansol

**3761. Shri Warrior:
Shri Daji:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that a 100-bed T.B. Ward at the Coal Mines Central Hospital at Kalla near Asansol is not being used; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):

(a) and (b). The Outdoor Patient Department of the T.B. Ward started functioning in September, 1964. T.B. patients also get the benefit of the Domiciliary T.B. Treatment Scheme. Because of the difficult position in regard to water supply, the indoor ward has not yet started functioning. A Scheme for augmenting water supply for the Central Hospital, has already been sanctioned and action is in hand to put the scheme into commission.

Indo-Pak. Police Officers, Meeting

3762. Shri Gulshan: Will the Minister for Home Affairs be pleased to state:

(a) what were the main subjects and results of Indo-Pak Police Officers Meeting held at Wagha Border Punjab in June 1966 regarding Border disputed areas; and

(b) the action Government took on their recommendations, if any?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Subjects relating to cattle lifting, smuggling, return of Pak criminals and observance of Ground Rules were discussed.

(b) No specific recommendation as such was made to the Government.

Assam-Nagaland Boundary

3763. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the demarcation of the boundary between Assam and Nagaland;

(b) whether it is a fact that the progress has been stalled and the Nagas have constructed an extension of the road from Lasumen village (in Nagaland) to Nagirijan (in